

1	2	3	4	5
5 Dowry Suicide by Burning		518	477	633
6 Dowry Suicide by other means		777	787	846
7 Dowry murder by burning		418	418	398
8 Dowry murder by other means		496	621	480
9 Death U/s 304-B IPC by burning		NA	774	950
10 Death U/s 304-B IPC by other means		NA	1138	1528

NOTE: (1) "NA" stands for Not Available.

(2) Total of 1988 is not comparable with 1989 & 1990 since data on items 9 & 10 are not available for 1988.

(3) Figures are based on monthly crime statistics received from States & UTs and may be treated as provisional.

Indian construction companies in Iraq

*93 DR. AMRIT LAL KALI
DAS PATEL.

SHRI SHANKERJI
VAGHELA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the total amount due from the Government of Iraq to Indian construction companies for projects undertaken in Iraq or the amount held up in Iraq, as a result of the Gulf War.

(b) the amount due to public sector undertakings separately.

(c) whether the Government have taken up the matter with the Government of Iraq.

(d) if so, the reaction of Iraq thereto;

(e) whether some Indian companies are still engaged in projects in Iraq; and

(f) if so, their names and estimated value of the projects undertaken respectively?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) According to information available, as on December 31, 1990, the amount owed by Iraq

to Indian construction companies for their projects in Iraq was US\$ 577.02 million

(b) The amount due to public sector undertakings is US\$ 229.50 million including US\$ 32.50 million payable to public sector banks.

(c) Yes, Sir.

(d) Iraq has offered to supply crude oil so that the proceeds can be adjusted towards payment due to Indian companies. Such exports would be subject to clearance by the Security Council Sanctions Committee and no clearance has been given so far.

(e) No, Sir

(f) Does not arise.

[Translation]

Out of turn telephone connections

94. SHRI MADAN LAL KHURANA Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that a large number of telephone connections have been sanctioned during the last six months on the orders of Ministers/Higher Officers;

(b) the average number of telephone connections being sanctioned generally, on 'out of turn' basis in a year;